

Question No. 7782 on the 24th April, 1978 regarding exorbitant rent in Delhi and state:

(a) the Government's check against the house-owners/builders receiving interest free 'Pugree' from tenants; and

(b) steps and ways through which these malpractices are checked by the Government?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). Section 5(2) (a) of the Delhi Rent Control Act, 1958 specifically provides against receiving 'Pugree' from the tenants and any contravention of the rule is punishable under Section 48(1) (b) of the same Act.

Proposal to increase floor space index in Bombay city

1099. **SHRI MADAVRAO SCINDIA:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether he has sent any communication to the Government of Maharashtra allowing new industries in the city of Bombay;

(b) whether he is aware that Maharashtra Government are proposing to increase the Floor Space Index (F. S. I.) in the city of Bombay; and

(c) if so, what effect it will have on the future development and already over-burdened civic amenities in the city of Bombay?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c). The information is being collected from the Government of Maharashtra and will be placed on the Table of the House.

Facilities for Mountaineering and Trekking

1100. **SHRIMATI PARVATI DEVI:**
SHRI KACHARU LAL
HEMRAJ JAIN:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government propose to provide increased facilities for mountaineering and trekking in the country; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). The programme for facilitating mountaineering and trekking forms part of the scheme for Promotion of Adventure. The scheme has recently been revised and a copy of the revised scheme is laid on the Table of the House. [Placed in Library. See No. LT-2471/78]

Expenditure on school of Buddhist Philosophy

1101. **SHRIMATI PARVATI DEVI:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the expenditure on the School of Buddhist Philosophy, Leh during the last three years:

(b) whether the proposal for the further increase in financial allotment is under consideration of Government; and

(c) the salient features of the proposal?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):

(a) 1975-76—Rs. 4,00,000/-
1975-76—Rs. 5,60,000/-
1977-78—Rs. 6,44,650/-

(b) Yes, Sir.